



2025:DHC:6182-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 10895/2025, CM APPL. 44911/2025 & CM APPL.  
44912/2025

UNION OF INDIA & ORS. ....Petitioners  
Through: Dr. B. Ramaswamy, Senior  
Standing Counsel.

versus

CDR MAHA RAM YADAV .....Respondent  
Through: Mr. O.S Punia, Mr. Mahir Arifi  
and Mr. Ashish Punia, Advs.

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**28.07.2025**

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**C. HARI SHANKAR, J.**

1. Dr. B. Ramaswamy, learned Senior Standing Counsel, seeks leave to withdraw this writ petition.
2. The writ petition is disposed of as withdrawn.

**C. HARI SHANKAR, J**

**OM PRAKASH SHUKLA, J**

**JULY 28, 2025/AR**